Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.135 of 2012 &
IA. Nos. 251, 252 of 2012 & 155 of 2013

Dated: 14th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Shri Vidya Sagar Garg .... Appellant (s)

Versus

Shri Surender Singh, Executive Engineer
HVPNL & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Devashish Bharuka
Mr. Shashank Shekhar

Counsel for the Respondent (s): Mr. Pardeep Dahiya

ORDER

We have heard the Learned Counsel for the Petitioner for some time.

Post the matter for further hearing on **9th July, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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